

(b) whether the same has been gone into;

(c) whether Government propose to finance the candidates upto a limit as in some foreign countries; and

(d) whether any new agency would be set up to keep a watch on election expenses?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A report about the statement made by the Prime Minister appeared in certain newspapers.

(b) There is no concrete proposal before Government in this regard.

(c) Government has not taken any decision with regard to financing the candidates standing for elections.

(d) There is no proposal to set up any special agency to keep a watch on election expenses.

#### Decision to Electrify Economic Routes

330. SHRI NIHAR LASKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether railways can save crores of rupees if they take the steps to electrify the proven economic routes;

(b) if so, whether this is the outcome of the survey made by the Railway engineers;

(c) whether Government have examined the report; and

(d) if so, when is the final decision in this regard likely to be taken?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) to (d). Railways have not conducted any general survey for electrification. According to the present policy of the Government, within the

resources available, electrification is undertaken on such sections where on considerations of high traffic density, graded structure, etc. greater benefits, *vis-à-vis* other modes of traction are visualised.

#### Decline in Revenues of Railways

331. SHRI NIHAR LASKAR: Will the Minister of RAILWAYS be pleased to state:

(a) the total decline in revenue of Railways in the months of March and April, 1977; and

(b) the main factors responsible for this.

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) There is no decline in the revenue of Railways in the months of March and April, 1977 as compared to the corresponding period of last year.

(b) Question does not arise.

#### Posting of Transferred Judges

332. SHRI NIHAR LASKAR: SHRI R. V. SWAMINATHAN: SHRI RAGHAVJI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether all the judges who were transferred to different States have been posted back to their respective places; and

(b) how many such judges have joined their duties and how many are still not willing to join?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) In respect of the Judges proposed to be transferred, consultations with the judges as well as the other authorities concerned are in progress. All replies have not yet been received.